

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2022 & JANUARY, 2023				GRAND TOTAL	
Opening Balance as on 01.12.2022	Cases Instituted during the Months of December, 2022 & January, 2023	Cases Disposed of during the Months of December, 2022 & January, 2023	Total Pendency as on 31.01.2023	Total Cases Disposed of during the Months of December, 2022 & January, 2023 (Family Court + High Court)	Total Pendency as on 31.01.2023 (Family Court + High Court)
3764	272	352	3686	3725	43060

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.